

addition the Divisional Railway Users Consultative Committee also were duly consulted. However, the complaint from the Zalawad Chamber of Commerce is proposed to be discussed in the ensuing meeting of the Divisional Railway Users Consultative Committee Meeting on 18-5-1978 for taking suitable action.

Modasa-Kapadvanj and Bhavnagar-Tarapur railway line

510. SHRI IBRAHIM KALANIYA: Will the Minister of RAILWAYS be pleased to state:

(a) what are the considerations for which priority has been accorded for

the construction of the Modasa-Kapadvanj railway line being taken up in the current financial year;

(b) whether the plan and estimates for the Bhavnagar-Tarapur railway line have been sent to the Planning Commission for approval; and

(c) if not, what are the reasons therefor and by when the same will be sent to the Planning Commission?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c) The length cost and financial return on Nadiad-Kapadvanj-Modasa and Bhavnagar-Tarapur lines are as follows:

	Length	Cost Rs.	Return
Nadiad-Kapadvanj-Modasa line	105 kms.	9.43 crores	7.8%
Bhavnagar-Tarapur line	149 kms.	33.65 crores	Negative

It will be seen from the above that Nadiad-Kapadvanj-Modasa project involves lesser investment and is more viable. Nadiad-Modasa line will also promote development of a backward area which is inhabited by Adivasis.

Bogies attached to Puri-Howrah Express

511. SHRI HAREKRUSHNA MALLICK:

SHRI BHAIKAB CHANDRA MAHANTI:

SHRI LAKSHMANA MAHA-PATRO:

SHRI NARASINGHA PRASAD NANDA:

Will the Minister of RAILWAYS be pleased to state:

(a) what was the number of bogies usually attached to Puri-Howrah Express before Shri Jagannath Express was introduced;

(b) what is the number of bogies that are being attached to these two trains after the introduction of Shri Jagannath Express; and

(c) what are the reasons for the reduction in the number of bogies?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Eighteen bogies, hauled by two steam locomotives.

(b) Twelve bogies each by 7/8 Howrah-Puri Express and 9/10 Shri Jagannath Express.

(c) There is an over-all increase of six bogies, by running two separate trains, with the same number of locomotives.

Regirdering of the bridge over Mahanadi river

512. DR. HAREKRUSHNA MALICK:

SHRI BHAIRAB CHANDRA MAHANTI:

SHRI LAKSHMANA MAHA-PATRO:

SHRI NARASINGHA PRASAD NANDA:

Will the Minister of RAILWAYS be pleased to state:

(a) what was the original estimate of expenditure in respect of the work of regirdering of the bridge over the river Mahanadi near Cuttack;

(b) what was the original time schedule for the completion of the work; and

(c) what is the revised estimate of cost and schedule of completion of the work and what are the reasons for the change in the schedule?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Rs. 1.72 crores.

(b) March, 1975.

(c) Revised estimate of the work is Rs. 4.27 crores and as per revised programme it is now expected to be completed by about December 1978. There has been some hold-up in the earlier completion of the work due to delay in the supply of the girders.

Setting up of the headquarters of the Hindustan Fertiliser Corporation Ltd. at Calcutta

513. SHRI BHUPESH GUPTA:

SHRI INDRADEEP SINHA:

SHRI BIR CHANDRA DEB BURMAN:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the West Bengal Assembly has adopted a resolution urging the Central Government to set up the headquarters of the Hindustan Fertiliser Corporation Ltd. at Calcutta; and

(b) if so, what action has been taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) The views expressed in the Resolution will be kept in view while taking a decision on the location of headquarters of the Hindustan Fertilizer Corporation.

Penalty on Major drug units for excess production

514. SHRI BHOLA PRASAD:

SHRI INDRADEEP SINHA:

SHRI BIR CHANDRA DEB BURMAN:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is any proposal under Government's consideration to impose penalty with retrospective effect on those major drug units which produce drugs in excess of their sanctioned capacity; and

(b) if so, what are the details of the proposal and what steps are being taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM,